NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CP/154/CAA/2017

NAME OF THE TRANSFEROR.

: DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRRE.

: KALAVAKARU ESTATES PVT LTD

UNDER SECTION

: 230

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vikeam. P. Jain Shrufi Kuishnan for T.K. Bhaskal

Coursel for Petitioner

ORDER

Counsel for the Petitioner present and submitted that the reports of the R.D. and the Official Liquidator are awaited and prayed for adjournment. At request, time is enlarged. Put up on 31.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)